

ITEM NO.79

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1486/2024

RAJEEV CHATURVEDI

Appellant(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

Date : 08-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ramjee Pandey, AOR

For Respondent(s)

Mr. Arup Banerjee, AOR

Mr. Priyanshu Raj., Adv.

Mr. R.k.dey., Adv.

Mr. Siddhartha Banerjee., Adv.

Mr. Rupak Shrivastava., Adv.

Mr. Sanjeev Sharma., Adv.

Mr. Amitabh Poddar., Adv.

Ms. Anjali Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has already filed counter affidavit.

Service is complete on respondent no.2, but none has entered appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar